

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:3909
ANSWERED ON:24.08.2004
SUBSIDY RECEIVED BY RAMA PHOSPHATE, M.P.
Mohite Shri Subodh

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the total amount of subsidy received by Indore (M.P.) based `Rama Phosphate` from the Government during year 2000-2002 in the name of `Super Single Phosphate`;
- (b) the amount of subsidy being sought by the said industry at present by the Government;
- (c) whether the Government have inquired into the production and sale of super single phosphate; and
- (d) If so, the details and outcome thereof?

Answer

THE MINISTER OF CHEMICALS & FERTILIZERS AND MINISTER OF STEEL (SHRI RAM VILAS PASWAN)

(a) & (b) The subsidy (concession) released to Indore (M.P.) based Single Super Phosphate (SSP) unit of M/S Rama Phosphates Ltd. on year-wise SSP sales beginning 2000-2001 is as under:

Year	Concession (in Rupees)
2000-2001	6,29,97,160
2001-2002	9,61,06,214
2002-2003	6,35,31,942
2003-2004	6,03,59,703
2004-2005 (April to June)	2,05,67,612

(c) & (d) The Technical Audit and Inspection Cell (TAC) under the aegis of Projects and Development India Ltd. (PDIL) has been constituted under the guidelines on Concession Scheme issued by Department of Fertilizers on 17.5.2001. The TAC, apart from carrying out the technical inspection of the SSP manufacturing plants to assess the capability of the then existing units to produce SSP meeting specifications under Fertilizer (Control) Order (FCO), now carries out such inspections before induction of a new SSP unit under the Concession Scheme for being eligible to claim concession. It has also been entrusted with the task of carrying out periodical (six monthly) techno-commercial audit of the SSP plants. Under the guidelines on Concession Scheme issued on 5.8.2002 it has been made mandatory that SSP units use specified grades of rock phosphate notified by the Department of Fertilizers from time to time and undergo periodical inspections by TAC for being eligible to claim concession on sales of SSP. The six monthly audit inspection inter-alia covers purchase and consumption of rock phosphate and other raw material for manufacture of SSP and its sales. The audit primarily serves as a counter check on the veracity of claimant. However, the final settlement of concession claim is based on the quantity SSP sales certified by the concerned State Government. The TAC has already carried out six monthly inspections of SSP manufacturers for the period beginning October 2001 to September 2003. However, in these inspections no adverse findings were reported regarding malpractice in the matter of claiming concession on sale of SSP. Regarding M/S Rama Phosphates Ltd., a complaint was received in January 2003 by Department of Fertilizers alleging misappropriation in sales and production of SSP. A special TAC team was deputed to examine the complaint but nothing incriminatory was found.